

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 07th December, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTIONS				
1.	Original Application No. 98/2017(CZ) (M.A.No.476/17)	Niranjan Singh & 2 Ors. Vs State of Madhya Pradesh & Anr.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 116/2017(CZ) (M.A.No.527/17)	Sunil Soni Vs State of MP & 6 Ors.	Mr. Aditya Vijay Singh, Adv.	
3.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv.	
5.	Original Application No. 55/2017(CZ) (M.A.No.372/17)	Nitin Tiwari Vs Navin Jain & 4 Ors.	Mr. Nitin Prasad in Person, Applicant in person. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
7.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
8.	Original Application No. 143/2015(CZ) (M.A.No.1066/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	

Note :- The Cases listed on 07-12-2017 shall be adjourned to 05-01-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in